

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA) : (a) and (b) Drugs Controller General (India) [DCG(I)] has informed that eye drops containing steroid are permitted to be marketed for treating certain specified conditions of the eye. Misuse of these formulations may lead to medical complications. These preparations are required to be sold on the prescription of a Registered Medical Practitioner only.

(c) to (e) DCG(I) has informed that the drugs including eye drops contained steroid are required to be manufactured in accordance with the approved composition and standard prescribed for them under the Drugs & Cosmetics Act and requisite license granted for this purpose. Manufacture of drugs of unapproved compositions or without a licence is an offence and is punishable under the Drugs & Cosmetics Act, 1940.

Transportation of urea to Bihar

3146. SHRI RAM KRIPAL YADAV : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that sufficient number of rakes are not being made available for transportation of urea as per demand in Bihar; and

(b) if so, the details thereof and the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA) : (a) to (b) Ministry of Railways have been providing sufficient number of rakes for transportation of fertilizers from ports/plants to all the States including Bihar. The Department of Fertilizers (DOF) has advised Government of Bihar for creating State institutional agencies like Markfed, so that fertilizer can be procured in advance as is being done by States like Punjab, Haryana, Rajasthan, Uttar Pradesh, Madhya Pradesh and Karnataka etc. This will facilitate better and timely availability of fertilizers in Bihar.

Investment in fertilizer sector

3147. SHRI MOHAMMED ADEEB : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) how do Government propose to attract fresh investments in the Fertilizer sector in the country so as to meeting growing demand of agriculture sector;

(b) the quantum of fertilizers being procured annually from the joint ventures and to what extent it is cheaper than the joint market imports; and

(c) the views of Fertilizer Association of India (FAI) regarding the new Investment Policy?